

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-337
TO BE ANSWERED ON 09/12/2022

DELAY IN PAYING CLAIMS UNDER PMFBY

337. DR. SASMIT PATRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the reasons for the delay in payment of pending claims to farmers under Pradhan Mantri Fasal Bima Yojana (PMFBY);
- (b) whether some States are opting out of PMFBY due to such delays; and
- (c) if so, the steps being taken by Government to avoid the delays in payment of pending claims to the farmers under PMFBY, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Though timelines for each activity including settlement of claims are provided in the Operational Guidelines of Pradhan Mantri Fasal Bima Yojana (PMFBY), settlement of few claims in some States got slightly delayed due to reasons like delayed transmission of yield data by the State Government; late release of State share in premium subsidy, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims to the bank account of eligible farmers and National Electronic Fund Transfer (NEFT) related issues, erroneous/incomplete entry of individual farmers data on National Crop Insurance Portal (NCIP), delay in remittance of farmers share of premium/non-remittance of farmers share of premium to concerned insurance company etc.

This Department is regularly monitoring the implementation of PMFBY including timely settlement of claims through weekly video conference of stakeholders, one to one meetings with insurance companies/States etc.

The PMFBY was introduced in the country from Kharif 2016 season. Some States/UTs of Bihar, Telangana, Jharkhand, West Bengal and Gujarat have opted out of the scheme after

implementing it for some seasons due to their own reasons like perception about risk and financial constraints. Due to the efforts of Ministry of Agriculture & Farmers Welfare, Andhra Pradesh has re-joined the scheme from Kharif 2022 season. The PMFBY is available for all States/UTs and is voluntary for them. States/UTs are free to subscribe under the scheme keeping in view their risk perception and financial considerations etc. The scheme is also voluntary for the farmers to enroll themselves as per their risk perception. Since inception of the scheme in Kharif 2016, 27 States/Union Territories implemented the PMFBY in one or more seasons. Various innovative technologies are also adopted to increase the timeliness for flow of requisite information/data amongst stakeholders.
